

THE TRIPURA ACT NO. 6 OF 2014.

THE TRIPURA APPROPRIATION (NO. 4) ACT, 2014.

*AN
ACT*

to authorize payment and appropriation of certain further sums from and out of the Consolidated fund of the State of Tripura to meet the expenditure incurred on certain services during the financial year ended on 31st March, 2002 in excess of the amount granted for those services and for that year.

BE it enacted by the Legislative Assembly of Tripura in the sixty-fifth year of the Republic of India as follows: -

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| <p><i>Short Title</i></p> | <p>1. This act may be called the Tripura Appropriation (No. 4) Act, 2014.</p> |
| <p><i>Issue of
Rs.275,56,91,843/-
out of the Consolidated
Fund of the State of
Tripura to meet certain
expenditure for the
Financial Year ended on
31st day of March, 2002.</i></p> | <p>2. From and out of the Consolidated Fund of the State of Tripura, the sum specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees two hundred seventy five crore fifty six lakh ninety one thousand eight hundred forty three only shall be deemed to have been authorized to be paid and applied to meet the amount spent for defraying the charges in respect of the services specified in column 2 of the Schedule during the financial year ended on the 31st day of March, 2002 in excess of the amounts granted for those services and for that</p> |
| <p><i>Appropriation</i></p> | <p>3. The sums deemed to have been authorized to be paid and applied from and out of the Consolidated Fund of the State of Tripura under this Act should be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31st day of March, 2002.</p> |

THE SCHEDULE
(Section 2 and 3)

1 No. of Votes	2 Services and Purposes	3 Sums aggregating to		
		Voted by Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
5	Law Department (Capital)	1980281	0	1980281
7	Administrative Reforms Department (Revenue)	329478	0	329478
10	Home (Police) Department (Capital)	23177462	0	23177462
13	Public Works (R&B) Department (Capital)	0	3646000	3646000
14	Power Department (Revenue)	64239267	0	64239267
17	Information, Cultural Affairs and Tourism Department (Capital)	1448	0	1448
22	Relief and Rehabilitation Department (Revenue)	1152187	0	1152187
24	Industries and Commerce Department (Capital)	28150006	0	28150006
35	Urban Development Department (Capital)	0	7265000	7265000
39	Education (Higher) Department (Capital)	1000	0	1000
41	Education (S&W) Department (Capital)	7973087	0	7973087
43	Finance Department (Capital)	0	2617660187	2617660187
45	Taxes and Excise Department (Revenue)	116107	0	116107
49	Fire Service Orgn. (Capital)	0	333	333
	GRAND TOTAL:-	127120323	2628571520	2755691843
	TOTAL : REVENUE	65837039	0	65837039
	TOTAL : CAPITAL	61283284	2628571520	2689854804

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GOVERNMENT OF TRIPURA